

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No 1078/2011

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M

Name of the Company	Bhatpara Papers Ltd & Ors.-Versus-The West Bengal Pulpwood Development Corporation Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

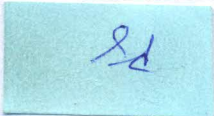
1.	ASIT KUMAR BANERJ	Respondent (W.B.P. Dev Corp Ltd)	A.K. Banerji 5/1/18
②	Ms. Shristi Basuman Roy	Petitioner	Sona Chakrabarty 5.1.18.
③	Ms. Sona Chakrabarty		

ORDER

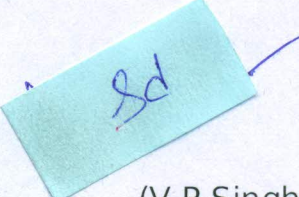
Ld. Counsel for the petitioners and the respondents is present.

Both the parties have filed their written submissions.

List it on 01/03/2018 for arguments.



(Jinan K.R.)
Member (J)



(V.P. Singh)
Member (J)